



भारत का राजपत्र The Gazette of India

सी.जी.-एम.पी.-अ.-21052026-272778
CG-MP-E-21052026-272778

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 2502]

नई दिल्ली, बुधवार, मई 20, 2026/वैशाख 30, 1948

No. 2502]

NEW DELHI, WEDNESDAY, MAY 20, 2026/VAISAKHA 30, 1948

रेल मंत्रालय

[पश्चिम मध्य रेलवे (निर्माण संगठन)]

अधिसूचना

जबलपुर, 20 मई, 2026

का.आ. 2594(अ).—केन्द्रीय सरकार, रेल (संशोधन) अधिनियम, 2008 (2008 का 11) की धारा-2 - खंड (7 ए) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, इस अधिसूचना के सरकारी गज़ट में प्रकाशन की तिथि से, उत्तर प्रदेश राज्य में एतद्वारा नीचे दी गयी तालिका के स्तंभ (2) में वर्णित अधिकारी को तालिका स्तम्भ (4) में उल्लेखित विशेष रेल परियोजना “(1) Tkcyij & ekfudij [k.M% fVdfj; k & ekjdMh LV's kuka ds e/; fd-eh- 1235@8&9 ij] I eikj QkVd I a[; k & 400 ds LFkku ij jkM vkqj fctt dk fuekZk dk; ? , oa “(2) Lkruk & ekfudij [k.M% ekjdMh & ekfudij LV's kuka ds e/; fd-eh- 1254@18&20 ij] I eikj QkVd I a[; k & 403 ds LFkku ij jkM vkqj fctt dk fuekZk कार्य” क्षेत्र के संबंध में इस तरह के कार्य करने के लिए, सक्षम अधिकारी के रूप में अधिकृत करती है।

सारणी

क्र.सं.	सक्षम अधिकारी	जिला	तहसील
(1)	(2)	(3)	(4)
1.	उप जिलाधिकारी मानिकपुर	चित्रकूट (उ.प्र.)	मानिकपुर

[फा. सं. WCR-JBPC0ENGC(MICS)/55/2025-O/oDyCE/C-II/STA/400-403]

जोन सिंह मीना, मुख्य अभियंता/नि-IV

MINISTRY OF RAILWAYS

[West Central Railway (Construction Organisation)]

NOTIFICATION

Jabalpur, the 20th May, 2026

S.O. 2594(E).— In exercise of the powers conferred by the clause 7(A) of Section 2 of the Railways (Amendment) Act, 2008 (11 of 2008), the Central Government hereby authorizes the officer mentioned in column (2) of the table below as the **Competent Authority** to perform the function of such authority under the said Act in respect of area of the Special Railway Project “(1) Jabalpur - Manikpur section: Construction of Road Over Bridge in lieu of Level Crossing No. 400 at Km 1235/8-9 between Tikariya - Markundi stations and (2) Satna - Manikpur section: Construction of ROB in lieu of Level Crossing No. 403 at Km 1254/18-20 between Markundi - Manikpur stations” under Jabalpur Division of West Central Railway in column (4) of the table in the State of Uttar Pradesh with effect from the date of publication of this notification in the Gazette.

TABLE

S.No	Competent Authority	District	Tehsil
(1)	(2)	(3)	(4)
1.	Sub divisional Magistrate, Manikpur	Chitrakoot (U.P.)	Manikpur

[F. No. WCR-JBPC0ENGC(MICS)/55/2025-O/o DyCE/C-II/STA/400-403]

JON SINGH MEENA, Chief Engineer/Construction-IV